

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-17/ ND/14

IN THE MATTER OF:

Sh. Vibhor Gupta & Ors.

.. PETITIONER

Vs.

Rajesh Buildcon & Infrac. (P) Ltd

... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 13.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :

Mr. Vivek Singh, Advocate

For the Respondents

: Ms. Jaya Shahi, Advocate

Mr. Sangram Patnaik, Advocate

Mr. Swayam Sidha, Advocate

Mr. Sangam Singh, Advocate..for R-1-5

For the RD (N)

For the Intervener

: -

ORDER

For Order, referred to C.P. No.48/ND/08 being connected Petition to the above.



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
13.12.2017